

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1216**

TO BE ANSWERED ON THE 11TH FEBRUARY, 2025/ MAGHA 22, 1946 (SAKA)

TRAFFIC VIOLATIONS

1216. SHRI NAVEEN JINDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of traffic violations in various categories, category and year-wise during each of the last five years in the NCT of Delhi;

(b) the quantum of fines levied, other penalties imposed and recoveries against the monetary penalties, category and year-wise during the said period; and

(c) the reasons behind the rise in traffic violations in the NCT of Delhi and the action taken by the Government to create awareness in the public about diligent driving and road sense?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the inputs provided by Delhi Police, the details of traffic violations for various offences during the last five years, the monetary penalties imposed, and the amount collected are given below:

Year	Total number of challans	Notices issued	Amount collected (in Rupees)
2020	10,99,414	85,94,784	2,13,99,91,435
2021	13,23,556	66,03,813	98,45,96,725
2022	14,69,986	59,87,391	74,43,26,329
2023	17,26,510	56,53,717	40,31,21,976
2024	23,09,031	51,41,887	46,29,23,105

(c): Delhi Police has informed that the main reasons behind reported increase in traffic violations in the NCT of Delhi are - increase in vehicular Traffic in NCT of Delhi and adjoining areas, lack of awareness among the commuters/road users, and strict enforcement of rules by Delhi Police, etc.

Delhi Police has taken various measures to create awareness in the public about diligent driving and road sense, which inter-alia include - road safety programmes in schools, colleges, and public places; awareness programmes conducted with road users and commuters; training of both drivers and traffic police officers on road safety and accident prevention; and Intensified enforcement efforts, etc.
